

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).3481-3482/2021

(Arising out of impugned final judgment and order dated 08-03-2021 in ABAST No.3947/2020, 07-04-2021 in ABA No.937/2021 passed by the High Court Of Judicature At Bombay)

PRADIP VIJAY NICHANI

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA & ANR.

Respondent(s)

Date : 27-01-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
Mr. Harshad Bhadbhade, Adv.
Mr. Siddharth Mehta, Adv.
Mr. Anand Dilip Landge, AOR

For Respondent(s) Mr. Nitin Lonkar, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Ms. Kirti Dadheech, Adv.
Ms. Sonali Suryawanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It has been submitted by the learned counsel appearing for the petitioner that after filing of the charge sheet in these matters, cognizance was taken qua the present petitioner and ultimately he was arrayed as accused No.7 in Regular Criminal Case No.1377 of 2020; the said case thereafter was committed to the Court of Sessions at Nasik by the order dated 09.07.2021 passed by the Addl. Chief Judicial Magistrate, Nashik; and the matter remains pending before the Sessions Court concerned.

Though served, Respondent No. 2 has not appeared in these matters.

Taking note of the totality of the circumstances, we are of the view that in any case, protection granted to the petitioner by the order dated 30.04.2021 deserves to be continued. Accordingly, the said order dated 30.04.2021 is made absolute while further providing that it shall be required of the petitioner to fully co-operate in the proceedings and to abide by the terms and conditions as may be imposed by the Trial Court.

These petitions stand disposed of accordingly.

All pending applications also stand disposed of.

(GAGANDEEP SINGH CHADHA)
(SENIOR PERSONAL ASSISTANT)

(RANJANA SHAILEY)
COURT MASTER (NSH)